

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1718
ANSWERED ON:16.07.2009
APPOINTMENT ON COMPASSIONATE GROUNDS IN BSP
Pandey Saroj

Will the Minister of STEEL be pleased to state:

- (a) whether many cases of appointment on compassionate grounds are pending with the Bhilai Steel Plant for the past 15 years;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether any time limit has been fixed by the Government to expedite the said pending cases; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP)

(a)&(b): As part of the National Joint Committee for Steel Industry [NJCS] Wage Agreement applicable to SAIL, it has been agreed that "in case of death or permanent disablement due to accident arising out of and in course of employment, employment to one of his/her direct dependents will be provided."

At the Bhilai Steel Plant, (BSP) employment on compassionate ground is provided to one of the direct dependants of an ex-employee whose name has been struck off from the rolls of the company due to any one of the following reasons:

- (i) Fatal works accident.
- (ii) Fatal road accident arising during journey from the residence to place of work and back within one hour of the start or end of his duty hours provided that the accident takes place on the normal route of journey to the place of work.
- (iii) Permanent total disablement due to works accident or road accident as specified in point No.2 above.
- (iv) Permanent medical unfitness.

No case is pending pertaining to SI.No.

- (i) &
- (iii). One case under SI.No.
- (ii) (an employee who expired in a road accident on 16.10.2008) is under process.

With regard to SI.No.

(iv) the existing policy to provide employment in case of medical unfitness was implemented in BSP w.e.f. 06.09.2005. The policy provides for employment on medical unfitness due to cancer and kidney diseases which was also extended in May 2009 to cover cases of paralysis and heart diseases subject to certain conditions. All eligible applications of cancer and kidney diseases have been provided employment. A total of 78 pending applications are being scrutinized.

A total of 512 appointments on compassionate grounds have been made at BSP during the last 15 years (1994-2009).

(c) No, Sir.

(d) Does not arise.